





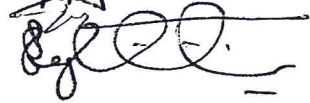
**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP46/08	TP13/ 16	Hearing	397/398	Medi Projects Pvt.Ltd Vs Cauvery Medical Ltd.& 9 Ors.

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (Petitioner _____ Respondent)	SIGNATURE
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- |    |                                       |   |   |
|----|---------------------------------------|---|---|
| 1. | A.M. Sridharan<br>9940012155          | Counsel for Respondents<br>R 1 & 12               |    |
| 2. | BC THIRUVENGADAM                      | Counsel for the petitioner.                       |    |
| 3. | MANIK BT                              | Counsel for the petitioner.                       |   |
| 4. | Posikal.K. ARJUN                      | Counsel for R2 & R3.                              |  |
| 5. | Rajhuran Adambi<br>for C.K.Nandakumar | Counsel for R1, 4, 5, 7, 8,<br>for C.K.Nandakumar |  |

Counsel for petitioner is present. Counsel for R-2 and R-3 present. Counsel for R-1,4,5,7 and 8 present and counsel for R-11 and 12 present. Additional statement of objections filed on behalf of R-11 and R-12.

Both counsels agreed to submit their arguments on the main petition as the case pertains to 2008.

Posted for hearing on 14.03.2017.

MEMBER (J)

MEMBER (T)